

From:

Vishwa Nath Shukla,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2025-26/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Subject:- Regarding nomination for attending Online e-Courts Programme at all District Headquarters for Civil Judge (Jr. Div.) through SJA (ECT_16_2025) for all the officers of Civil Judge (Jr. Div.) Cadre scheduled to be held on 17th October, 2025 from 04:30 P.M. to 05:30 P.M.

Sir,

I am directed to inform that the Court has been pleased to nominate all the Judicial Officers of the cadre of Civil Judge (Jr. Div.) *(except those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave)* for attending **Online e-Courts Programme at all District Headquarters for Civil Judge (Jr. Div.) through SJA (ECT_16_2025) for all the officers of Civil Judge (Jr. Div.) Cadre scheduled to be held on 17th October, 2025 from 04:30 P.M. to 05:30 P.M.**

Link for the training :

<https://judicialacademyjharkhand.webex.com/judicialacademyjharkhand/j.php?MTID=m8f875dc444bc0c80138ceb9b076977e6>

Meeting number: 2517 159 8680

Password: sMHJf757mhx

The protocol of connectivity of the said training is given below:-

- (i) **The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.**
- (ii) **Officers should Login by 04.15 P.M. Beyond 04:35 P.M., login would not be allowed.**
- (iii) **Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.**
- (iv) **Video shall be kept on throughout the sessions.**

You are, therefore, requested to direct the officers concerned posted at your Judgeship to attend the aforesaid online training programme.

This is for your information and needful.

Yours sincerely,

Sd/- Vishwa Nath Shukla
Registrar (Administration)

Memo No. 4319 /Apptt.

Dated, Ranchi, the 23/09/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 860/JAJ dated 16.09.2025 / the Member Secretary, JHALSA for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)